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# Telugu University (Amendment) Act, 1990

#### 9 of 1990

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# Telugu University (Amendment) Act, 1990

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An Act further to amend the Telugu University Act, 1985. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-first Year of the Republic of India, as follows:-

### 1. Short Title And Commencement :-

- (1) This Act may be called the Telugu University (Amendment) Act, 1990.
- (2) It shall be deemed to have come into force on the 5th February, 1990.

## 2. Amendment Of Section 9 :-

In the Telugu University Act, 1985(Act. 27 of 1985), in section 9 in sub-section (1), for the words "Chief Minister", the word "Governor" shall be substituted.

# 3. Repeal Of Ordinance 2 Of 1990 :-

The Telugu University (Amendment) Ordinance, 1990 is hereby repealed.